

Sixteenth Loksabha

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Title: Introduction of the Right to Information (Amendment) Bill, 2018
(Amendment of sections 4 And 18)

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Right to Information Act, 2005.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Right to Information Act, 2005.”

The motion was adopted.

SHRI DUSHYANT CHAUTALA: I introduce the Bill.

HON. DEPUTY SPEAKER: Item no. 83 – Shri Deepender Singh Hooda – not present.

Item no. 84 – Shri Deepender Singh Hooda – not present.

Item no. 87 – Shri Mullappally Ramachandran.